

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON ~~16.12.2017~~
16-1-18

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.69/ BB/ 2017	-	For hearing	230/ 232	Redprairie Technologies India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1) **Shreyas A**
9036118414
for VGB Associates

Petitioner

Shreyas

ORDER

Counsel for Petitioner is present. He has filed memo along with annexures. He has enclosed paper publication. Counsel reported that he had already filed information in the Tribunal for service of notice on Authorities. So far, none of the Authorities responded to the notice. No representation for OL, RD and ROC. IT Dept. has not responded. List it for reports on 08.02.2018.

[Signature]
Member (T)

[Signature]
Member (J)